

4. Badarpur — 46.17 paise at
220 KV per unit
47.09 paise at
33 KV per unit

(c) and (d). No final decision has been taken regarding the recommendation of the Rajyadhyaksha Committee that power from Central stations should be sold at a uniform rate to State Electricity Board.

[*Translation*]

Honorarium Paid and Medicines Given to Rural Health Guides

1372. SHRI HARISH RAWAT : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the monthly salary or honorarium paid to a Rural Health Guide and the total value of medicines given to him for distribution;

(b) whether there is any proposal to increase his present honorarium and also the quantity of medicines given to him for distribution; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA) : (a) A village Health Guide, is paid an honorarium of Rs. 50/- per month and medicines worth Rs. 600/- per annum.

(b) No, Sir.

(c) Question does not arise.

Irrigation Projects Under Construction

1373. SHRI HARISH RAWAT : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the names of the irrigation projects in the country still under construction for the last ten years or more;

(b) the time by which all these projects were expected to be completed as per the proposed target and the estimated cost thereof;

(c) the amount of expenditure likely to be incurred on them now and the

time by which these projects are likely to be completed; and

(d) the steps being taken by the Ministry to ensure completion of all these projects within the amount and the time limit fixed therefor?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) to (c) The requisite information for major and medium irrigation projects started before 1.4.1974 is given in the statement laid on the Table of the House. [Placed in Library, see No. LT-715/85].

(d) Since Irrigation is a State subject, the projects are planned, funded and implemented by State Governments. Government of India have been urging the State Governments to complete the on-going projects expeditiously by providing necessary funds for such projects on priority. To assist the States in completion of the projects expeditiously, the Central Water Commission monitors selected projects, in which bottlenecks and difficulties in supply of scarce material such as cement allocation for irrigation and power sector are identified. Assistance for such supplies, and other technical assistance is arranged for the State Government. Central Government also arranges for credit/loan assistance from external lending agencies such as World Bank, IFAD and other bilateral agencies to assist the States in getting additional plan assistance.

[*English*]

Fast Shuttle Between Bhusaval and Bombay

1374. SHRI VIJAY N. PATIL : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is any proposal to start a fast shuttle train between Bhusaval and Bombay; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) No, Sir.

(b) Does not arise.

Construction of Sardar Sarovar

1375. SHRI VIJAY N. PATIL : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the construction and completion of Sardar Sarovar dam on river Narbada is considerably delayed;

(b) if so, whether construction was started late and if so, the reasons therefor; and

(c) the steps Government propose to take to expedite the completion of the project ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) to (c) Though there has been no delay as such in starting the construction, the progress has been slow. Centre has urged upon the beneficiary States to provide the requisite outlays for this project in their Annual Plans. An external assistance of US \$ 300 million has also been made available for this Dam and appurtenant works from the World Bank. Further, Government of India has also decided to contribute Rs. 300 crores towards the share cost of Madhya Pradesh to speed up the execution of this project.

Loss in Power Transmission and Arrears Towards the State Electricity Boards

1376. SHRI K. RAMAMURTHY: Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the steps that have been taken to minimise the loss in power transmission and distribution, which has been steeply going up year after year, about 25 per cent of power generated being the latest estimate; and

(b) the steps that have been initiated to recover the arrears of power charges from the State Electricity Boards to Power Plants, indicating the State-wise arrears of power charges from each State Electricity Board ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) The power transmission and distribution loss (including theft and pilferage) on an all India basis is presently 20.21%. The various steps that have been taken to minimise such losses are indicated in statement-I;

(b) The State-wise arrears of power charges from each State Electricity Board due to the National Thermal Power Corporation, the National Hydro Electric Power Corporation, the Damodar Valley Corporation and the Neyveli Lignite Corporation, as intimated by these Corporations, are given in statement-II. The matter relating to prompt clearance of these arrears has been taken up with the different State Governments/Electricity Boards.

Statement-I

The need for reduction of the transmission and distribution losses has been engaging the attention of the Government of India as well as the State Governments/State Electricity Boards. The Department of Power had written in March, 1984, to the Power Secretaries of all the States, Union Territories, Chairman of the State Electricity Boards, Bhakra Beas Management Board, Beas Construction Board and the General Manager, Delhi Electric Supply Undertaking, suggesting to them the implementation of various measures (as mentioned below) in order to reduce transmission and distribution losses :

- (i) Identification of weak areas high system losses and finding out the causes for high losses;
- (ii) Installation of shunt capacitors by all inductive motive power consumers and close monitoring of the progress;
- (iii) Strengthening of sub-transmission and distribution systems;
- (iv) Reducing the length of sub-transmission and distribution lines and re-location of substations near the load centres;